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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH

AT HYDERABAD

ORIGINAL APPLICATION NO. 1604/1997

DATE OF ORDER : 24.8.1998

BETWEEN :

E. Shiva Kumar

Applicant(s)

AND

1. The Chief Administrative Officer,
Nuclear Fuel Complex,
Department of Atomic Energy,
ECIL Post,
Hyderabad 500 062 Rangareddy Dist..
2. The Employment Officer,
District Employment Exchange,
Government of Andhra Pradesh,
Rangareddy District
Srinagar Colony, Punjagutta,
Hyderabad.Respondents

Counsel for the Applicant - Shri M.V. Krishna Mohan
Counsel for the Respondents - Shri J.R. Gopal Rao
Counsel for the State of A.P. - Shri P. Naveen Rao

CORAM :

The Hon'ble Justice Shri D.H. Nasir : Vice-Chairman
The Hon'ble Shri H. Rajendra Prasad : Member (A)

ORDER

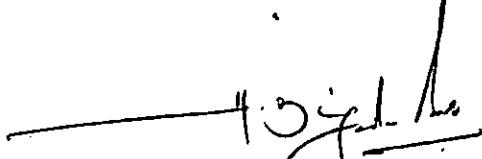
(per Hon'ble Shri H. Rajendra Prasad, Member (A))

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Heard Shri M.V. Krishna Mohan for the
Applicant(s), and Shri J.R. Gopal Rao on behalf of the
Respondents and Shri P. Naveen Rao on behalf of the
State of A.P.

The orders passed by this Tribunal today in
O.A. No. 987/96 shall be complied with in this O.A. as
well.

A copy of the orders passed in O.A. No. 987/96
shall be kept on record of this file and also supplied
to the Respondents to facilitate further action.



(H. RAJENDRA PRASAD)

Member (A)



(D.H. NASIR)

VICE-CHAIRMAN

DICTATED IN OPEN COURT

DATED : 24.8.1998

...js/-

1. The Asst. Personnel Officer, Nuclear Fuel Complex,
Dept. of Atomic Energy, ECIL Post, Hyderabad-62
Ranga Reddy Dist.
2. The Employment Officer, Dist. Employment Exchange,
Rangareddy Dist. State of A.P.
Srinagar Colony, Punjagutta, Hyderabad.
3. One copy to Mr. P. Naveen Rao, Spl. Counsel for A.P. Govt. CAT. Hyd.
4. One copy to Mr. J. R. Gropal Rao Addl. CGSC. CAT. Hyd.
5. One copy to Mr. M.V. Krishna Mohan Advocate, CAT. Hyd.
6. One copy to HHRP. M(A) CAT. Hyd.
7. One copy to DR(A) CAT. Hyd.
8. One spare copy.

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9/9/98
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE D.H.NASIR:
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

DATED: 26-8-1998.

~~ORDER/JUDGMENT~~

M.A/R.A./C.R.No.

in

C.A.No. 1604/97

T.A.No. (W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

alw OA 987/98

केन्द्रीय व्यावसायिक विकास
Central Administrative Tribunal
प्रेषण / DESPATCH

21 SEP 1998

हैदराबाद न्यायालय
HYDERABAD BENCH